

Indians deported from Saudi Arabia and UAE

2675. SHRI SATISH AGARWAL
Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of Indians who have been deported from Saudi Arabia and United Arab Emirates; and

(b) also the number of persons who had been refused visa during the year 1980-81 and the reasons thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO) : (a) No case of deportation of Indian nationals has been reported from Saudi Arabia and United Arab Emirates during the last three years. It may be mentioned that it is not obligatory for the foreign governments to inform the Government of India about the deportation of our nationals from their countries.

(b) The grant of visas, or refusal to do so, is a matter that lies entirely within the sovereign jurisdiction of the country concerned. The Governments of these countries are under no obligation to intimate to us the names of persons who have been refused visas by them or the reasons for such refusal. The information asked for is therefore not available with the Government of India.

Bridges washed away in Rajasthan

2676. SHRI VIRDHI CHANDER JAIN : Will the Minister of RAILWAYS be pleased to state :

(a) how many Railway bridges washed away in Rajasthan in recent floods; and

(b) whether the reasons for such a collapse of bridges have been investigated and whether faulty construction is responsible for the collapse in some cases ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) During the recent floods in Rajasthan area a total of 12 bridges have been washed away/damaged.

(b) The wash away/damage of bridges was due to unprecedented rainfall in the area and not due to weakness/faulty construction.

Techno-Economic Survey to run trains on Kakurgachi Chord on Eastern Railway

2677. SHRI SUNIL MAITRA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the promised techno-economic survey of the proposal to run passenger trains on the double track electrified railway line on Kakurgachi chord in the Eastern Railway have been completed;

(b) if so, what are the findings ; and

(c) if not, what are the reasons for such inordinate delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes.

(b) Survey Report has not yet been received.

(c) Survey Report is under finalisation.

Electrification of Olavakkode-Trivandrum Section

2678. SHRI SKARIAH THOMAS : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government of Kerala has submitted a proposal to